

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6131 OF 2002

TRANSMISSION CORPORATION OF A.P.

Appellant (s)

VERSUS

CH. PRABHAKAR & ORS.

Respondent(s)

(With office report)

Date: 13/07/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s) Mr. Rakesh K. Sharma,Adv.

For Respondent(s) Ms. D. Bharathi Reddy,Adv.

Ms. K. Sarada Devi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Place this appeal before the Constitution
Bench on 7th September, 2010.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar